## **National Company Law Tribunal**

## **Allahabad Bench**

CPNO. 39/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE COMPANY: Share Blo Ayyoved Bhavan Pvt Lited section of the companies act/1 & B code: 252(3) of the companies Act

of 2013

SI. NO.

Representation · ROC

Krishna Der Vyes Adv.

2.

## CP No. 39/ALD/2017

None for the petitioner. Shri M.K. Bagri, O.L. alongwith Kuldip Singh representing the Central Govt.

Shri Krishna Dev Vyas, CGSC for ROC, Kanpur.

As today, the petitioner counsel is not present. Hence, the case is adjourned for argument.

The matter be listed on 18th January, 2018.

Date: 20/12/2017

Typed by Jyoti

(Stenographer)

H.P. Chaturvedi, Member(Judicial)